

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 316 of 2013 & IA No. 412 of 2013

Dated : 19th September, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

M/s. Wardha Power Co. Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Hemant Singh
Ms. Meghna Aggarwal

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Gurpreet

ORDER

At the request of the learned counsel for the appellant, post the matter for
hearing on **9th October, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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